## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No.04/BB / 2018		For hearing	230-232	M/s Edvista Education Services Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

11

REPRESENTATION TO WHOM

**SIGNATURE** 

· Perikal.k. Ajun

Den for Applicant.

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. List it for orders on 02.03.2018.

Member (T)

Member (J)